

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
STARRED QUESTION NO. *21
TO BE ANSWERED ON 21.07.2023

LEAKAGE OF AADHAAR DATA

***21. SHRI P. WILSON:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of Aadhaar card holders whose data has been leaked in the last three years, the details thereof;

(b) whether it is a fact that bank account numbers linked to these Aadhaar cards were also leaked online;

(c) if so, whether investigations have been conducted in this regard to identify the individuals responsible, if not, the reasons therefor;

(d) whether the Ministry has imposed any penalty on Unique Identification Authority of India (UIDAI) or taken any action against its officials;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

ANSWER

MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a) to (f): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN THE REPLY TO RAJYA SABHA STARRED
QUESTION NO.*21 FOR 21.07.2023 REGARDING LEAKAGE OF AADHAAR
DATA**

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(a) and (b): No breach of Aadhaar card holders' data has occurred from the Central Identities Data Repository (CIDR) maintained by the Unique Identification Authority of India, in which the database of biometric and demographic information of Aadhaar is maintained. CIDR is not linked to any external database, such as bank databases.

(c) to (f): Do not arise.
